

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 3/8/87

APPLICATION NO 571 /87(F)

W.P. NO _____

Applicant

Shri G. Bhaskar Reddy

v/s The Chairman, Coffee Board, B'lore & another

To

1. Shri G. Bhaskar Reddy,
626/A, Gandhi Road
Madanapalle - 517 325
Chittoor District (A.P.)
2. Shri P.H. Ramalingam
Advocate
52/1, 4th Cross
Malleswaram
Bangalore - 560 003

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/
~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 28-7-87.

B.V. Venkatesh Rao
DEPUTY REGISTRAR
~~SECTION OFFICER~~
(JUDICIAL)

Encl : as above

*Received
applicant
copy
G. Bhaskar Reddy
3/8/87 3/8/87*

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

Application No 571 of 1987 (F)

Applicant

G. Bhaskar Reddy

Advocate for Applicant

S. Rama Swamy Syengar

Respondent

Chairman, Coffee Board, 13'lore

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

PSM(A)/CHRKM(J)

28.7.87.

This application has come up for admission before us today. Shri P.H. Ramalingam, learned counsel for the applicant, explains that the application has been filed before this Tribunal under the wrong impression that it has jurisdiction over service matters relating to the Coffee Board. He seeks permission to withdraw this application and to approach the proper court. He is permitted to withdraw this application and to approach the appropriate court in the matter.

The application is, therefore, rejected at the stage of admission itself.

Documents filed along with the application may be returned to the applicant.

C. S. I.
C. S. I.
MEMBER(J)

S. P. S. 17
S. P. S. 17
MEMBER(A)

B. V. Venkatesh Reddy
B. V. Venkatesh Reddy
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

-True Copy-

Central Administrative Tribunal
Bangalore Bench

Application filed on: on 10.7.87 by Shri P. H. Ramalingam,
Advocate
2 sets of Application.

Order of the Bench in

A. No. 571/87(F) : on 28.7.87, Bench rejected
at Admission Stage and
ordered return of documents
filed along with the Application
to the Applicant.

Applicant approached
the Registry for return of
documents : on 3.8.87.

Appn. 2 sets with enclosures
returned to Applicant : on 3.8.87.

Received all
original documents
and application two
copies on 3/8/87

G. Bhattacharjee Reddy
3/8/87

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH BANGALORE BENCH
3/8/87